

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 107/GT/2015

Subject : Approval of tariff of Koldam Hydro Electric Power Project (4x200 MW) for the period from COD of Unit-I and Unit-II to 31.3.2019.

Petitioner : NTPC Limited

Respondents : Uttar Pradesh Power Corporation Limited (and 12 others)

Date of hearing : **22.12.2016**

Coram : Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present : Shri Ajay Dua, NTPC
Shri K. K. Narang, NTPC
Shri Sidhartha Shankar, NTPC
Ms. Vibhu Kaushal, NTPC
Shri Prashant Narayan Gaur, NTPC
Shri M.K Malviya, NTPC
Shri S. K. Agarwal, Advocate, Rajasthan Discoms
Shri A.P. Sinha, Advocate, Rajasthan Discoms
Shri Gaurav Priyadarshi, Advocate, TPDDL

Record of Proceedings

During the hearing, the representative of the petitioner made submissions in the matter and informed that the additional information as sought by the Commission has been filed and copy of the same has been served on the respondents. He further submitted that rejoinder to the replies filed by the respondents has also been filed and accordingly, the tariff of the generating station may be determined as prayed for in the petition.

2. On a specific query by the Commission as to whether the approved Revised Cost Estimate has been submitted, the representative of the petitioner replied in affirmative. He also submitted that the DIA report has been filed and copy served on the respondents.

3. The learned counsel for respondents (discoms of Rajasthan) submitted that it has filed detailed reply in the matter and the same may be considered while determining the tariff of the generating station.

4. The Commission after hearing the parties reserved its order in the petition.

By order of the Commission

-Sd/-
(T. Rout)
Chief (Law)

